

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE- ...01.../2022-2023 (Purchase Cell)

Quotations are invited from reputed firms/ suppliers for supply and installation of 69 pcs Steel Racks measuring size 8' x 3' x 1.5' having eight shelves (including top shelf) and 13 pcs Steel Almirah (Standard Size) for use of the Court.

The firm/ supplier should have financial capacity to execute the supply of aforesaid article.

The Tender must reach this Court within 02 weeks from the date of display of this notice. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court: - "<http://patnahighcourt.gov.in>".

Terms & Conditions:

- (i) Proof of Registration of firm/supplier as per Government Rule.
- (ii) The firm should have G.S.T and PAN number.
- (iii) The articles should be in good condition.
- (iv) The rate quoted in tender should be inclusive of all taxes and other charges, if any.
- (iv) No advance payment shall be made.
- (v) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (vi) The quantity of the articles may be increased or decreased as per requirement.
- (vii) The firm shall submit its bill in duplicate at the time of supply of articles.
- (vii) Payment will be made in account of the firm after due verification of items supplied.
- (viii) Any query, regarding this tender may be made on telephone no. (0612-7158759) during office hours.


Officer on Special Duty

Patna High Court, Patna